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GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
(DEPARTMENT OF REVENUE)  
.....

NEW DELHI, the 12th May, 1980.

NOTIFICATION  
INCOME TAX

No.3290(F.No.203/118/80-ITA.II): The Department of Revenue hereby further amend the notification No.2542(F.No.203/6/77-ITA.II) dated 9th . . . October, 1978 as under:-

FOR

Anticipated date of completion - 31.3.1979

READ

Anticipated date of completion from 1.4.1979 to Sept., 1980.

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